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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, the House will take up Papers to be Laid on the Table.

...(Interruptions)

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): I beg to lay on the Table a copy of Notification No. S.O.3016(E) (Hindi and English versions) published in Gazette of India dated 21st September, 2016, regarding reconstitution of official members in the National Jute Board for a period of two years with effect from 29th September, 2016 issued under sub-section (1) of Section 3 of the National Jute Board Act, 2008.

...(Interruptions)

[Placed in Library, See No. LT 5560/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2015-2016, along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2015-2016. ...(Interruptions)

[Placed in Library, See No. LT 5561/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(1) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 2015- 2016.

(ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2015-2016, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5562/16/16]

(2) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2015-2016.

(ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. ...(Interruptions)

[Placed in Library, See No. LT 5563/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2015-2016.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2015-2016, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Kandla, for the year 2015-2016.

[Placed in Library, See No. LT 5564/16/16]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2015-

2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, New Mangalore, for the year 2015-2016.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2015-2016, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5565/16/16]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2015-2016.

[Placed in Library, See No. LT 5566/16/16]

(4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2015-2016.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2015-2016, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2015-2016.

[Placed in Library, See No. LT 5567/16/16]

(5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2015-2016.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2015-2016, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2015-2016.

[Placed in Library, See No. LT 5568/16/16]

(6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2015-2016.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2015-2016, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5569/16/16]

(7) A copy of the Memorandum of Understanding (Hindi and English versions) between the Dredging Corporation of India Limited and the Ministry of Shipping for the year 2016-2017.

[Placed in Library, See No. LT 5570/16/16]

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2015-2016.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5571/16/16]

(9) A copy of the National Highways Authority of India (Recruitment, Seniority and Promotion) Third Amendment Regulations, 2016 (Hindi and English versions) published in Notification No. 11012/248/2015-Admn. in Gazette of India dated 17th October, 2015 under Section 37 of the National Highways Authority of India Act, 1988.

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 50 of the Control of National Highways (Land and Traffic) Act, 2002:-

(i) S.O.3165(E) published in Gazette of India dated 7th October, 2016, appointing Shri Umesh Kumar Sharma, formerly Additional District Judge, Kota, Rajasthan, as Presiding Officer of the National Highway Tribunal at Mumbai w.e.f. the forenoon of 6.9.2016, till he attains the age of 62 years or until further orders, whichever is earlier.

(ii) S.O.3166(E) published in Gazette of India dated 7th October, 2016, appointing Shri Umesh Kumar Sharma, Presiding Officer of the National Highway Tribunal at Mumbai to discharge also the functions of the Presiding Officer of the National Highway Tribunal at Chandigarh, Kolkata, Jabalpur, Bangalore, Chennai and Guwahati, w.e.f. the forenoon of 6.9.2016, till further orders.

(iii) S.O.3333(E) published in Gazette of India dated 27th October, 2016, superceding Notification No. S.O.1912(E) dated 30th May, 2016.

[Placed in Library, See No. LT 5573/16/16]

(11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2015-2016. ...(*Interruptions*)

[Placed in Library, See No. LT 5574/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the WAPCOS Limited and the Ministry of Water Resources for the year 2016-2017.

[Placed in Library, See No. LT 5575/16/16]

(ii) Memorandum of Understanding between the National Projects Construction Corporation Limited and the Ministry of Water Resources for the year 2016-2017.

[Placed in Library, See No. LT 5576/16/16]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Statement regarding Review by the Government of the working of the WAPCOS Limited, New Delhi, for the year 2015-2016.

(ii) Annual Report of the WAPCOS Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5577/16/16]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2012-2013.

(ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. ...(*Interruptions*)

[Placed in Library, See No. LT 5578/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2015-2016, along with Audited Accounts.

(2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2015-2016. ...(*Interruptions*)

[Placed in Library, See No. LT 5579/16/16]

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): On behalf of Shri Ajay Tamta, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5580/16/16]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5581/16/16]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2015-2016. ...(*Interruptions*)

[Placed in Library, See No. LT 5582/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): On behalf of Shri Arun Jaitley, I beg to lay on the Table:-

(1) A copy of Notification No. 36/2016-Central Excise (Hindi and English versions) published in Gazette of India dated 1st December, 2016, together with an explanatory memorandum seeking to amend the Notification No. 12/2012-Central Excise dated 17th March, 2012 so as to make the NIL excise duty on branded gold coins of purity 99.5 per cent and above [falling under Chapter 71 of the First Schedule to the Central Excise Tariff Act, 1985] subject to the condition that no credit of input goods or input services or capital goods, has been availed under sub-section (2) of Section 38 of the Central Excise Act, 1944.

(2) A copy of Notification No. 59/2016-Customs (Hindi and English versions) published in Gazette of India dated 1st December, 2016, together with an explanatory memorandum seeking to amend the Notification No. 12/2012-Customs dated 17th March, 2012 so as to withdraw CVD exemption on Gold coins (branded or unbranded) having gold content not below 99.5 per cent and gold findings, both falling under Chapter 71 of the First Schedule to the Customs Tariff Act, 1975 under sub-section (7) of Section 9A of the said Act. ...(*Interruptions*)

[Placed in Library, See No. LT 5583/16/16]